GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:648 ANSWERED ON:13.08.2012 DOMESTIC WORKERS UNDER LABOUR LAWS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether the task Force on domestic help inter-alia recommended to covering of the domestic workers under the purview of the existing labour laws and formulation of National Policy on Domestic Helps;

(b)if so, the details thereof;

(c)the present status thereof; and

(d)the time fixed for implementation of the said policy/proposal?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a)& (b): The Task Force on Domestic Workers set up by the Government has, inter-alia, recommended adoption of National Policy for Domestic Workers formulated by the Task Force. The policy will place a labour right framework for domestic workers and lay down certain minimum working conditions for domestic workers which should not be compromised with. The policy may eventually lead to specific legislative mechanism for domestic workers.

(c) & (d): The National Policy for Domestic Workers is under consideration of the Government.